

(b) No arrests have been made.

(c) Cases have been registered against the concerned industrialists/businessmen.

Relief to Kashmiri Migrants

600. SHRI PYARELAL
KHANDELWAL:
SHRIPHOOL CHAND VERMA:
SHRI RAJENDRA
AGNIHOTRI:
SHRI JANARDHAN TIWARI:
SHRICHIRANJILAL SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) the amount of relief being provided each month to each Kashmiri migrant in Delhi and other parts of the country;

(b) the nature of dwelling units provided to them and the maximum number of migrants accommodated in one such unit;

(c) the specific items provided separately to men and women to face the severity of winter; and

(d) the details of the steps taken to protect their property left in Kashmir?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (d). Migrants from the Kashmir Valley have taken shelter at Jammu followed by Delhi. Migrants reaching other parts of the country are few. In Jammu, the migrants are being given cash assistance of Rs. 10/- per day per head subject to a maximum of Rs. 1000/- per month per family in addition to free ration of 9 Kg. Atta, 2 Kg. rice and 1 kg. sugar per head and accommodation in Govt. buildings/ tents subject to availability. In Delhi those

migrants who are living in camps set up by Delhi Admn. are being given dry ration costing about Rs. 500/- per month approximately besides a cash assistance of Rs. 125/- per head per month subject to maximum of Rs. 500/- per month per family of 4 or more members. Those living outside the camps are being given Rs. 200/- per month per head subject to maximum of Rs. 800/- per month per family of 4 or more members.

The migrants have also been given one time bedding and kitchen kit per family in Delhi. A sizeable number of needy families in Jammu have been provided with blankets.

To protect the property of the migrants in the Valley and to restore normalcy, Govt. has taken a number of steps which include door to door search for militants, intensive patrolling by Security Forces in sensitive areas and propaganda through mass media to expose the heinous designs of the subversives.

Setting up of Development Boards in Backward Regions

601. SHRI VASANT SATHE:
SHRI BANWARILAL
PUROHIT:

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received a revised proposal from the Government of Maharashtra regarding setting up of Development Boards for backward regions in the State;

(b) if so, the details thereof;

(c) the action taken thereon;

(d) the time by which such Boards are likely to be set up;